

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.2046/2016
MA No.1968/2016

New Delhi, this the 15th day of May, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Abhishek, Aged 23 Years,
S/o Sh. Bhrijpal Singh,
Unemployed
R/o VPO Jattoli Kanker Khera,
Meerut (UP).
..... Applicants
2. Ms. Monika, aged 27 Years,
S/o Sh. Virendra Singh,
Unemployed
Vill.& Post Fatehpur Narayan,
Distt. Meerut (UP).
..... Applicants

(By Advocate:Shri Yogesh Sharma)

Versus

1. Union of India through the Secretary,
Ministry of Communications & Information Technology,
Department of Posts, Dak Bhawan,
Sansad Marg, New Delhi.
2. The Additional Director General (DE),
Department of Posts (DE Section),
Dark Bhawan, Sansad Marg, New Delhi-1.
3. The Chief Postmaster General,
Department of Posts,
Uttarakhand circle, Dehradun-248001.
4. The Superintendent of Post Offices,
Chamoli Division, Gopeshwar-246101.
..... Respondents

(By Advocate :Ms. Avinash Kaur)

O R D E R (Oral)

Hon'ble Mr. Raj Vir Sharma, Member (J):

Heard learned counsel for the parties.

2. Learned counsel for the applicants submitted that this OA is squarely covered by the judgment of the Hon'ble Supreme Court of India passed in Civil Appeal No.10513 of 2016 on 13.07.2017.

3. Learned counsel for the respondents, Ms. Avinash Kaur agreed with it and submitted that this OA is squarely covered by the aforesaid judgment of the Hon'ble Apex Court.

4. In view of the above, this OA is disposed of in terms of the aforementioned judgment of the Hon'ble Supreme Court of India. No costs.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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